

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
PENGUINE HOSPITALITY PRIVATE LIMITED OPERATING IN HOSPITALITY
BUSINESS AT 8, HO CHI MINH SARANI GROUND FLOOR, KOLKATA, WEST
BENGAL-700071

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS						
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Penguin Hospitality Private Limited CIN: U51900WB2010PTC151549				
2.	Address of the registered office	8, Ho Chi Minh Sarani Ground Floor Kolkata WB-700071				
3.	URL of website	Not Available				
4.	Details of place where majority of fixed assets are located	Not Available				
5.	Installed capacity of main products/ services	Not Available				
6.	Quantity and value of main products/ services sold in last financial year	As per the latest available Financial Statement for Financial Year 2021-22: <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th style="width: 70%;">Quantity</th> <th style="width: 30%;">Value (Rs.)</th> </tr> </thead> <tbody> <tr> <td>Nil</td> <td>Nil</td> </tr> </tbody> </table>	Quantity	Value (Rs.)	Nil	Nil
Quantity	Value (Rs.)					
Nil	Nil					
7.	Number of employees/ workmen	Nil				
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by Prospective Resolution Applicant via email by raising specific request at e-mail: cirp.penguinhpl@gmail.com				
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria are mentioned in the detailed Expression of Interest process document, a copy of which can be sought by email to cirp.penguinhpl@gmail.com				
10.	Last date for receipt of expression of interest	14-01-2023				
11.	Date of issue of provisional list of prospective resolution applicants	24-01-2023				
12.	Last date for submission of objections to provisional list	29-01-2023				
13.	Process email id to submit EOI	cirp.penguinhpl@gmail.com				



Kamal Nayan Jain
Resolution Professional
IBBI Reg No: IBBI/PA-001/IP-P00029/2016-17/10065
AFA No.: AA1/10065/02/170123/103801,
AFA Valid Upto:17/01/2023
For, Penguin Hospitality Private Limited
2/7, Sarat Bose Road, Vasundhara Apartment,
2nd Floor, Kolkata-700020

Date:30.12.2022
Place: Kolkata